

PATNA HIGH COURT, PATNA

NOTICE

Applications are invited from recently retired personnel of the Translation Cadre of this Court for re-engagement of three retired personnel for the purpose of ensuring effective and proper functioning of the Pilot project of Translation through "SUVAS" in the Court.

The monthly remuneration for aforesaid engagement shall be Rs. 40,000/- per month, without any allowances or benefits granted to a regular employee holding a substantive post in the Court. The candidate must submit a fitness certificate issued from a Government hospital by a Medical Officer not below the rank of Deputy Superintendent in addition to an undertaking declaring that the applicant doesn't suffer from any disability / infirmity or any condition that might hinder their discharging of the duties.

The applicant is also required to submit a declaration that no F.I.R. / P.S. case is pending against him / her.

The engagement shall be made for a period of six months initially subject to any further decision of this Court in this regard.

The applications must be submitted within seven (07) days from the date of issuance of this notice.

**By order of the Court,
sd/- R.P. Mishra
Registrar General**

Memo. No. 23485- 23486 /Accounts, Dated Patna the 12th April 2023

Copy forwarded to A.R. I/c, Translation Department for circulating this notice amongst retired personnel of the Translation Cadre / I/c Programmer Cell, Patna High Court, Patna for uploading the same on the Website of Patna High Court.


Registrar General